

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) Certain information had been received about under invoicing of Ophthalmic Rough Blanks (ORB) of Chinese origin, being imported from Hongkong. However, as per the investigation conducted so far, no case of under invoicing of import of Ophthalmic Rough Blanks has come to the notice of the Government.

(b) to (e). In view of 'a' above, do not arise.

Publication of Constitution

4439. SHRI SANAT MEHAT :
SHRI DILEEP SANGHANI :
SHRI RATILAL KALIDAS VERMA :
SHRI GORDHANBHAI JAVIA :

Will the Minister of LAW AND JUSTICE be pleased to state :

(a) when the Constitution of India was last published and made available in the market;

(b) whether a number of amendments have been made in the Constitution and the latest version of the Constitution of India is not available to the general public, and

(c) if so, the steps taken by the Government to make available the latest version of the Constitution of India duly incorporated all the amendments therein?

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D. KHALAP) : (a) The last edition of the Constitution of India in Diglot (A-4 size) was published in 1991 by incorporating therein all the amendments upto and including the Constitution (68th Amendment) Act, 1991 and was made available to the public.

(b) and (c). Yes, A number of amendments have been made. The Revised edition of the constitution of India (in diglot form) is under print and is likely to be available to the public shortly.

12.00 hrs

PAPERS LAID ON THE TABLE

Thirty-Second Report of the Commissioner for Linguistic Minorities in India from July, 1991 to June, 1992 etc.

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : Sir, on behalf of Shri Balwant Singh Ramoowalia, I beg to lay on the Table-

- (1) A copy of the Thirty-Second Report (Hindi and English versions) of the Commissioner for Linguistic Minorities in India of the period from July, 1991 to June, 1992.

- (2) An explanatory note (Hindi and English versions) regarding delay in laying the above report.

[Placed in Library. See No. LT 1200/96]

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Artificial Limbs Manufacturing Corporation of India, Kanpur, for the year 1995-96.

- (ii) Annual Report of the Artificial Limbs Manufacturing Corporation of India, Kanpur, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 1201/96]

Memorandum of Understanding between the Hindustan Vegetable Oils Corporation Limited and the Ministry of Civil Supplies, Consumer Affairs and Public Administration, for 1996-97.

[Translation]

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : Sir, I beg to lay on the table-

- (1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Hindustan Vegetable Oils Corporation Limited and the Ministry of Civil Supplies, Consumer Affairs and Public Distribution, for the year 1996-97.

[Placed in Library. See No. LT 1202/96]

Memorandum of Understanding between the Bharat Electronics Limited and the Department of Defence Production and Supplies, Ministry of Defence for 1996-97 etc.

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV) : Sir, I beg to lay on the Table-

- (1) A copy of the Memorandum of Understanding (Hindi and English versions) between the Bharat Electronics Limited and the Department of Defence Production and Supplies, Ministry of Defence, for the year 1996-97.

- (2) (i) A copy of the Annual Report (Hindi English versions) of the Institute for Defence Studies and Analyses, New Delhi, for the year 1995-96, alongwith Audited Accounts.

[Placed in Library. See No. LT 1203/96]

- (ii) Statement (Hindi and English versions) regarding Review by the Government of